

MINUTES OF EFC MEETING No. 8/AM14 DATED 21.11.2013

Meeting No.08/AM14 of EXIM Facilitation Committee (EFC) was held on 21.11.2013 in Room No. 02, Udyog Bhawan, New Delhi under the Chairmanship of Shri D.K. Singh, IAS, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

1	Shri K.K. Sinha, Indl. Advisor	DIPP
2.	Shri V.K. Tyagi, Dy. IA	D/o Pharma
3.	Dr. Lipi	D/o AHD&F
4.	Dr. Shruti Rai, Dy. Director,	MOEF
5.	Shri R.K. Soni, SO	MHA
6.	Md. Zuber Ansari, Inspector	MHA
7.	Shri Hardeep Singh, Jt.DGFT	DGFT
8.	Shri Rajesh Malhotra, Dy. DGFT	DGFT
9.	Sh. D.C. Katoch, FTDO	DGFT

3. Following decisions were taken:-

Import Cases (Total 232 Cases)

3.1 Following 53 (fifty three) requests were approved:-

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
RT-I (AHD&F)						
	5	Damini Khosla, Gurgaon 01/53/8/576/AM13/D-22/IC	13.13	1 Grey Parrot	0.015	The representative of MoEF informed that case is approved in their Department and they will furnish the comments shortly. The Committee, therefore, decided to approve the case subject to receipt of written comments of D/o AHD&F.
	9	Kerala Livestock Development Board Ltd., Thiruvananthapuram 01/53/162/202/AM-14/K-9/IC	26.06.13	650 nos of Bovine Sexed Frozen Semen	9.39	Approved 650 doses as recommended by AHD&F vide their OM No.102-94/2013-Trade dated 18.11.13
	10	Kerala Livestock Development Board Ltd., Thiruvananthapuram 01/53/162/206/AM-14/K-10/IC	28.06.13	6000 nos of Bovine Sexed Frozen Semen	10.52	Approved 6000 doses as recommended by AHD&F vide OM

					No.102-94/2013-Trade dated 18.11.13.
11	Govind Milk & Milk Products P. Ltd., Satara 01/53/162/283/AM-14/G-13/IC	29.7.13	1600 nos. of Bovine Semen	3.91	Approved 1600 doses as recommended by AHD&F vide OM No.102-101/2013-Trade dated 18.11.13.
12	Arshiya Aquarium, Mumbai 01/53/8/222/AM-14/A-36/IC	20.8.13	1,44,000 nos. of Ornamental Fish	20.76	Approved 142,000 Nos. (62 Varieties) as recommended by AHD&F vide OM No.35029/9/2013- Fy(Trade) dated 22.10.13 and OM N O.102-118/2013-Trade dated 18.11.2013.
13	Kevic Setalvad, Mumbai 01/53/8/249/AM-14/K-16/IC	2.9.13	03 nos. of Riding Horses	69	Approved 3 Nos. as recommended by AHD&F vide O.M. No.102-117/2013-Trade dated 25.10.13.
18	Kemin Industries South Asia P. Ltd., Gummidipundi 01/53/8/270/AM-14/K-19/IC	16.9.13	900 nos. of Rats & 100 nos. of Mice	37.48	Approved 1000 Nos. as recommended by AHD&F vide O.M. No.102-132/2013-Trade dated 22.10.13.
20	Bicon Ltd., Bangalore 01/53/8/268/AM-14/B-19/IC	17.9.13	0.20 Litre of Cynomolgous monkey serum	19.60	Approved 2000 ML as recommended by AHD&F vide OM No.102-163/2010-Trade dated October 2013.
23	Blu Aquatics India, Chennai 01/53/162/416/AM-14/B-22/IC	18.9.13	161200 nos. of Ornamental Fishes	11.97	Approved 161,200 Nos. (32 varieties) as recommended by AHD&F vide Letter No.35029/10/2013-Fy(Trade) dated 22.10.13.
24	Gee Stud Farm Pvt. Ltd., Jaipur 01/53/162/411/AM-14/G-19/IC	18.9.13	01 no. of Stallion & 02 nos. of Broodmare	30	Approved 3 Nos. as recommended by AHD&F vide OM NO.102-139/2013-Trade dated 22.10.13.
26	National Institute of Immunology, Delhi 01/53/8/289/AM-14/N-16/IC	20.9.13	50 nos. of Live Mice	10.78	Approved 50 Nos. as recommended by AHD&F vide OM No.102-147/2011-Trade dated 22.10.13.
28	Venkateshwara Hatcheries P. Ltd., Pune 01/53/8/291/AM-14/V-20/IC	24.9.13	3,00,000 nos. of Specific Pathogen Free (SPF) cav negative eggs	311.91	Approved 300,000 Nos. as recommended by AHD&F vide OM No.102-45/2013-Trade dated 22.10.13.
29	Venky India Ltd., Pune 01/53/8/292/AM-14/V-21/IC	24.9.13	12,000 nos. of Specific Pathogen Free (SPF) for M/F cav negative eggs	351.32	Approved 12,000 Nos. as recommended by AHD&F Vide OM No.102-50/2012-Trade dated October 2013.
30	International Institute of Biotechnology and Toxicology	24.9.13	300 nos. of CBA/CaCrI Female	8.13	Approved 300 Nos. as recommended by AHD&F Vide OM No.102-149/2013-

	(IIBAT) Tamil Nadu 01/53/162/421/AM-14/I-23/IC		Mice		Trade dated 21.10.13.
31	Syngene International Ltd., Bangalore 01/53/8/300/AM-14/S-81/IC	25.9.13	580 nos. Rabbits & 700 nos. of Guinea Pigs	420.49	Approved 1280 Nos. as recommended by AHD&F vide OM No.102-31/2012- Trade dated 21.10.13.
38	Centre for Stem Cell Research, Vellore 01/53/162/437/AM-14/C-28/IC	4.10.13	53 nos. of Mice	18.21	Approved 53 Nos. as recommended by AHD&F vide OM No.102-172/2011- Trade dated 21.10.13.
45	Thrombosis Research Institute, Bangalore 01/53/162/465/AM14/T-17/IC	15.10.13	30 nos. of Knockout Mice	0.00084	Approved 30 Nos. as recommended by AHD&F vide Om No.102-161/2013- Trade dated 25.10.13.
47	Daichi Sankyo India Pharma P. Ltd., Haryana 01/53/8/39/AM-14/D-1/IC	3.10.13	2160 nos. of Golden Syrian Hamster and 1400 nos. of Guinea Pig	Proportionate Value	Approved 2160 Nos. Golden Syrian Hamster & 1400 Nos. Guinea Pig as recommended by AHD&F vide letter letter No. 102-82/2011-Trade dated 21.10.13.
49	Jai Research Foundation, Mumbai 01/53/8/342/AM-14/J-13/IC	25.10.13	4500 Nogs. Laboratory Animals (2000 Rats, 1500 Mice, Guinea pig 1000)	302.62	Approved 4500 Nos. as recommended by AHD&F vide OM No.102-43/2013- Trade dated 18.11.13.
50	Jai Research Foundation, Mumbai 01/53/8/341/AM-14/J-12/IC	25.10.13	600 nos. of Rabbits (Male/Female)	203.67	Approved 600 Nos. as recommended by AHD&F vide OM No.102-43/2013- Trade dated 18.11.13.
51	Gautam Vinod Katiyar, Lucknow 01/53/8/343/AM- 14/G-27/IC	28.10.13	01 no. of Dog	-	Approved 1 Nos. as recommended by AHD&F vide OM No.102-164/2013- Trade dated 18.11.13.
53	Traceable Livestock, Gurgaon 01/53/8/349/AM- 14/T-19/IC	28.10.13	850 Pcs of Male & Female Pigs (Breed Berkshire)	75	The representative of MoEF informed that case is approved in their Department and they will furnish the comments shortly. The Committee, therefore, decided to approve the case subject to receipt of written comments of D/o AHD&F.
61	Baishakhi Roy, Sweden 01/53/162/Misc/AM-14/B-26/IC	4.11.13	01 no. of Dog (Minipinscher)	NIL	The representative of MoEF informed that case is approved in their Department and they will furnish the comments shortly. The Committee, therefore, decided to approve the case subject to receipt of written comments of D/o AHD&F.

65	Ankush, Hyderabad 01/53/162/507/AM-14/A-55/IC	6.11.13	1500 doses of Frozen Bovine Semen & 50 nos. of Frozen Bovine Embryos	30.22	The representative of MoEF informed that case is approved in their Department and they will furnish the comments shortly. The Committee, therefore, decided to approve the case subject to receipt of written comments of D/o AHD&F.
66	Sarda Dairy & Food Products P. Ltd., Raipur 01/53/8/361/AM-14/S-93/IC	6.11.13	4000 nos. of Bovine Semen as per E-Com application	47.44	The representative of MoEF informed that case is approved in their Department and they will furnish the comments shortly. The Committee, therefore, decided to approve the case subject to receipt of written comments of D/o AHD&F.
70	Hazara Stud Farm, Ambala 01/53/8/366/AM-14/H-28/IC	7.11.13	01 no. of Stallion	93.30	The representative of MoEF informed that case is approved in their Department and they will furnish the comments shortly. The Committee, therefore, decided to approve the case subject to receipt of written comments of D/o AHD&F.
72	Star Born Stud. & Agri Farm, Chandigarh 01/53/162/515/AM-14/S-94/IC	8.11.13	06 nos. of Broodmares	60	The representative of MoEF informed that case is approved in their Department and they will furnish the comments shortly. The Committee, therefore, decided to approve the case subject to receipt of written comments of D/o AHD&F.
73	Chiron Behring Vaccines P. Ltd., Mumbai 01/53/8/370/AM-14/C-33/IC	11.11.13	3,00,000 nos. of SPF Eggs	333.45	The representative of MoEF informed that case is approved in their Department and they will furnish the comments shortly. The Committee, therefore, decided to approve the case subject to receipt of written comments of D/o AHD&F.
75	Tata Institute of Fundamental Research, Mumbai 01/53/162/520/AM-14/T-21/IC	12.11.13	100 kg of High Fat Diet, 125 kg of Control Diet, 25 kg of Control Diet & 16oz x 100 nos. of Zebrafish Diet of SPF Eggs	11.66	The representative of MoEF informed that case is approved in their Department and they will furnish the comments shortly. The Committee, therefore, decided to approve the case subject to receipt of written comments of D/o AHD&F.
ART-II (C&PC)					

1.	2	Fumigation Services, Chennai 01/53/162/320/AM14/F-5/IC	6.8.13	420,000 Lbs of Methyl Bromide 98% with 2% Chloropicrin	892.3	Approved 157 MTs as recommended by C&PC vide letter No. O.M. No. C.II17013/9/2013 dated 8.11.13.
ART-IV (Information Technology)						
.	6	Dell India Pvt. Ltd., Bangalore 01/53/162/157/AM-14/D-2/IC	28.06.13	70537 nos of Refurbished Computer Parts	5473.74	DIT vide letter No.16(14)/2013-IPHW dated 7.8.13 has recommended the case. The representation of MoEF informed that they have already recommended the case and their NoC has been dispatched. The Committee, therefore, decided to approve the case subject to receipt of written comments of MoEF.
ART-VI (DIPP)						
1.	17	Vavanje Crumb Rubber Ltd., Mumbai 01/53/8/282/AM-14/V-19/IC	17.9.13	100000 MT of Used Rubber Tyre (Multiple Cut or Press Baled)	4200	The Committee noted that MOEF vide their OM No.5-21/2012-HSMD dated 14.11.13 has recommended 20,000 MTs whereas DIPP vide OM No.9/35/2013-TSW/188 dated 4.10.13 has recommended 22,500 MTs. The Committee, after due deliberations decided to approve the case for 20000 MTs subject to the conditions imposed by DIPP and MOEF.
1.	24	HBL Power Systems Ltd., Hyderabad 01/53/8/606/AM-13/H-33/IC	8.10.13	release of balance quantity of 1000 Kgs of Cadmium Metal Powder	Proportionate Value	The Committee decided to release the balance quantity of 1000 Kgs of Cadmium Metal Powder subject to the condition imposed by DIPP vide O.M. No.9/5/2013-TSW/199 dated 23.10.13.
ART-IX (MOEF(O))						
	4	Nanak Electronics P Ltd., New Delhi 01/53/8/328/AM-14/N-17/IC	14.10.13	15000 nos. of Split/Window/Cassette Type Air Conditioners with HCFC 22 (R22) Gas	2362.5	Approved 15,000 Nos. as recommended by MOEF vide O.M. No.11/1/2013-OC dated 18.10.13.
ART-X (MOEF(WL))						
1.	9	Wild Life Trust of India, Noida 01/53/8/290/AM-14/W-6/IC	20.9.13	03 nos. of Injection Rifle	3.55	Approved 3 Nos. as recommended by MOEF vide OM No.3-47/2013-WL-I datd 6.11.13 has given no objection.

ART-XI (PESO)						
	1	Premier Explosives Ltd., Secundrabad 01/53/8/286/AM-14/P-23/IC	18.9.13	200 MT of Trinitrotoluene (TNT) Type-III	328	Approved 200 MTs as recommended by PESO vide Letter No.E- 25(38)35/2009 dated 21.10.13.
	2	HLS Asia Ltd., New Delhi 01/53/8/304/AM-14/H-21/IC	27.9.13	67652 nos. of Explosives	1384.73	Approved 67,652 Nos. as recommended by PESO vide Letter No.E-25(38)35/2009/III dated 11.10.13.
	3	Schlumberger Asia Serivces Ltd., Mumbai 01/53/8/326/AM-14/S-85/IC	14.10.13	Explosives items	36.25	Approved as recommended by PESO vide Letter No.E- 25(38)3560//2009/X dated 31.10.13.
	4	Indian Explosives Ltd., Kolkata 01/53/8/468/AM- 14/I-25/IC	17.10.13	17640 Km of Signal Tube	483.13	Approved 17,640 Kms of Signal Tube , as recommended by PESO vide Letter No.E-25(38)80//2009/III dated 31.10.13.
	5	Schlumberger Asia Serivces Ltd., Mumbai 01/53/8/348/AM-14/S-88/IC	28.10.13	Explosives items	4483.73	Approved as recommended by PESO vide Letter No.E- 25(38)60//2009/XI dated 13.11.13.
	6	Schlumberger Asia Services Ltd., Mumbai 01/53/8/360/AM-14/S-92/IC	6.11.13	Explosives items	143.52	Approved as recommended by PESO vide Letter No.E- 25(38)60//2009/XI dated 14.11.13.
	7	Halliburton Offshore Services Inc., Gurgaon 01/53/8/362/AM-14/H-26/IC	6.11.13	Explosives items	2288.46	Approved as recommended by PESO vide Letter No.E- 25(38)92/2009/XI dated 14.11.13
	8	Schlumberger Asia Services Ltd., Mumbai 01/53/8/373/AM-14/S-95/IC	12.11.13	Explosives items	223.65	Approved as recommended by PESO vide Letter No.E- 25(38)60//2009/XI dated 14.11.13.
	9	Schlumberger Asia Services Ltd., Mumbai 01/53/8/374/AM-14/S-96/IC	12.11.13	Explosives items	51.92	Approved as recommended by PESO vide Letter No.E- 25(38)60//2009/XI dated 14.11.13.
	10	Schlumberger Asia Services Ltd., Mumbai 01/53/8/375/AM-14/S-97/IC	12.11.13	Explosives items	94.21	Approved as recommended by PESO vide Letter No.E- 25(38)60//2009/XI dated 14.11.13.
ART-XII (PHARMA)						
i.	1	Cadila Healthcare Ltd.,	2.04.13	950 Kgs of Fish Lipid	285	Approved 950 Kgs as

		Ahmedabad 01/53/8/6/AM14/C-2/IC		Oil		recommended by D/o Pharma vide OM No.36012/5/2013-PI(Norms) dated 24.10.13.
	2	Cadila Healthcare Ltd., Ahmedabad 01/53/8/299/AM-14/C-26/IC	25.9.13	1500 Kgs of Theophylline Anhydrous Powder 200 M	27	Approved 1500 Kgs as recommended by D/o Pharma vide OM No.36012/9/2013-PI(Norms) dated 24.10.13.
	3	Granules India Ltd., Hyderabad 01/53/8/309/AM-14/G-22/IC	3.10.13	1,26,000 Kgs of Acetic Anhydride	75.97	Approved 126,000 Kgs as recommended by D/o Pharma vide OM No.36012/10/2013-PI(Norms) dated 24.10.13.
	4	Granules India Ltd., Hyderabad 01/53/8/310/AM-14/G-23/IC	3.10.13	1,26,000 Kgs of Acetic Anhydride	75.97	Approved 126,000 Kgs as recommended by D/o Pharma vide OM No.36012/10/2013-PI(Norms) dated 24.10.13.
	5	Granules India Ltd., Hyderabad 01/53/8/311/AM-14/G-24/IC	3.10.13	1,26,000 Kgs of Acetic Anhydride	75.97	Approved 126,000 Kgs as recommended by D/o Pharma vide OM No.36012/10/2013-PI(Norms) dated 24.10.13.
ART-XVII(Misc)						
	8	Sahayak Engineers Pvt. Ltd., 01/53/8/241/AM14/S-74/IC	27.8.13	10 nos. Millimeter Wave Antennas of Slotted Wave Guide Type (MW-Wave Antenna)	132.3	Approved 10 Nos. as recommended by Min. of Defence vide letter No.DIC/54001/M/01 dated 18.10.13.
	13	Jasch Industries Ltd.,New Delhi 01/53/8/335/AM-14/J- 11/IC	18.10.13	10 nos. of Kr.85 Beta Source 7.4 G.Bq (200 Mci)	21.64	Approved as recommended by AERB vide consent no. AERB/RSD/NG/ NR201/ 2013/ 12838 dt. 24.9.13.
	20	International Environment Consulting, New Delhi 01/53/8/395/AM14/I-28/IC	20.11.13	100 mCi Radioisotope PM 147 and Radioisotope 232 U (50 KBq)	28444440	Approved as recommended by AERB vide consent No.AERB/ RSD/ SS/ Proc/ WR-230/ 2013/ 12317 dated 29.8.13 and No.AERB/RSD/Res-Noc/ BARC/ 2013-10095 dated 22.7.13 for supply to BARC.

3.2 Following **163** applications for import were deferred as comments from the concerned Ministries have not been received and they may be reminded to expedite their comments.

S. No.	Case Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Remarks
ART-I (AHD&F)					
1	Mizoram Govt. Directorate of Animal	08.09.11	Pure Breed GGP	65.52	Deferred for want of

	Husbandery & Veternary, Mizoram 01/53/8/274/AM12/M-29/IC		Breeding Swine--70 Units/Nos.		Comments from D/o AHD&F.
2	Arcane Fish Monger & Co., Mumbai 01/53/8/396/AM13/A- 57/IC	15.11.12	245700 nos. of live fish	311.24	Deferred for want of information from the firm sought by AHD&F vide letter No.102-162/2012- Trade dated 23.11.12.
3	Govande Brothers (Electricals) Ltd., 01/53/162/1170/AM13/G-35/IC	7.1.13	Male / Female Pre Gracioso	20	Deferred for want of information from the firm sought by D/o AHD&F.
4	Genus Breeding India P Ltd., Pune 01/53/162/1291/AM13/G-43/IC	28.2.13	20,000 Nos. of Frozen Bovine Semen	16.17	Deferred for want of information from the firm sought by D/o AHD&F vide O.M. No.102-23/2013- Trade dated 16.5.13 & 16.7.13.
6	B.G. Chitale, Sangli 01/53/8/76/AM14/B-7/IC	13.05.13	42 Nos. Frozen Bovin Embryos Gumau	30.96	Deferred for want of information from the firm sought by D/o AHD&F vide letter No.102-56/2013- Trade dated 15.10.13.
7	B.G. Chitale, Sangli 01/53/8/75/AM14/B-6/IC	13.05.13	3070 Nos. of Semen	8.61	Deferred for want of information from the firm sought by D/o AHD&F vide letter No.102-56/2013- Trade dated 15.10.13.
8	Bioneds, Bangalore 01/53/162/1249/AM13/B-37/IC	1.2.13	500 Nos. Ferrets Male and Female (8 to 15 weeks)	64.95	Deferred for want of information from the firm sought by D/o AHD& vide OM dated 30.4.13 & 39.7.13.
14	A.G.International, Navi Mumbai 01/53/162/360/AM-14/A-39/IC	9.9.13	10 nos. of Dogs/Puppy	08	Deferred for want of information from the firm sought by

					AHD&F vide OM NO.102-129/2013-Trade dated 25.10.13.
15	Vidhan Sales, Nagpur 01/53/8/263/AM-14/V-19/IC	10.9.13	1,90,000 nos. of Reptiles	20.50	Deferred for want of comments from AHD&F and MOEF(WL).
16	Vidhan Sales, Nagpur 01/53/8/264/AM-14/V-16/IC	10.9.13	1,20,000 nos. of Fishes	86.77	Deferred for want of comments from AHD&F.
21	Aryaan Kanwar, New Delhi 01/53/8/277/AM-14/A-43/IC	17.9.13	02 nos. of Horses	12.23	Deferred for want of comments from AHD&F.
22	Blue Planet Aqua, Chennai 01/53/8/275/AM-14/B-21/IC	18.9.13	304254 nos. of Ornamental Fishes	202.07	Deferred for want of information from the firm sought by AHD&F vide letter dated 102-143/2013-Trade dated 23.9.13.
27	Asian Exports, Kolkata 01/53/162/363/AM-14/A-44/IC	20.9.13	1,94,000 nos. of Live Ornamental Fish	28.19	Deferred for want of comments from AHD&F.
37	K E Ramesh, Chennai 01/53/8/314/AM-14/K-21/IC	4.10.13	03 nos. of Dogs	3.71	The Committee decided to seek the copy of Passport of the Dogs.
42	Hazara Stud Farm, Ambala 01/53/8/324/AM-14/H-23/IC	10.10.13	02 nos. of Stallions	191.40	Deferred for want of comments from AHD&F.
48	Trevor Everest D'Souza, Mumbai 01/53/8/336/AM-14/T-18/IC	21.10.13	02 nos. of Dog	1.87	Deferred for want of copy of passport and purpose of import from the applicant.
52	Deepak Kaushik, Delhi 01/53/8/347/AM-14/D-6/IC	28.10.13	02 nos. of Dog	0.40	The Committee decided that the applicant may be asked to furnish copy of passport and microchip of the dogs in order to examine the case further.
		28.10.13			

54	J.D. Enterprises, Chennai 01/53/8/346/AM-14/J-14/IC		4,88,000 Nos. of Ornamental Fishes	121.63	Deferred for want of comments from AHD&F.
55	Desmond Kajal Gomes, West Bengal 01/53/8/351/AM-14/D- 7/IC	29.10.13	02 nos. of Dogs	NIL	Deferred for want of comments from AHD&F.
56	Progressive Dairy Farmers Association, Ludhiana 01/53/162/496/AM- 14/P-28/IC	31.10.13	20,000 Doses of Frozen Bovine Semen	40.95	Deferred for want of comments from AHD&F.
57	Maharashtra Livestock Development Board, Akola 01/53/162/491/AM-14/M- 31/IC	31.10.13	40,000 Doses of Bull Frozen Semen	40	Deferred for want of comments from AHD&F.
58	Gujarat Co-operative Milk Marketing Federation Ltd., Anand 01/53/162/493/AM-14/G-30/IC	31.10.13	24,000 straws of Bovine Frozen Semen	58.55	Deferred for want of comments from AHD&F.
59	Connexious Life Science P. Ltd., Bangalore 01/53/162/497/AM-14/C-31/IC	4.11.13	400 nos. of Rats & Mice	79.53	Deferred for want of comments from AHD&F.
60	Yeravada Stud & Agricultural Farm, Pune 01/53/162/492/AM-14/Y- 5/IC	4.11.13	01 no. of Broodmare - 6 years old, female, throughbred breed	18.70	Deferred for want of comments from AHD&F.
62	Shantah Biotechnis Ltd., EOU Unit-1, Hyderabad 01/53/162/500/AM-14/S-90/IC	4.11.13	4000 nos. of Male/female Hartley Guinea Pigs	383.37	Deferred for want of comments from AHD&F.
63	Annika Moe, Delhi 01/53/8/357/AM-14/A-54/IC	4.11.13	01 no. of Pet Dog	NIL	Deferred for want of comments from AHD&F.
64	CSIR-Institute of Genomics & Integrative Biology, Delhi 01/53/8/355/AM- 14/I-26/IC	4.11.13	30 nos. of Female Lewis Rats 6-8 weeks old	1.88	Deferred for want of comments from AHD&F.
67	Preethi Chacko, Kerala 01/53/162/508/AM-14/P-29/IC	6.11.13	01 no. of Pet Dog	-	Deferred for want of comments from AHD&F.
68	Vinod Birds & Pets Farm, Kerala 01/53/162/509/AM-14/V-23/IC	6.11.13	04 nos. of Pet Dog (Miniature Pomeranians)	0.75	Deferred for want of comments from AHD&F.
69	Priyanka Chauhan, Bangalore 01/53/8/364/AM-14/P-30/IC	7.11.13	01 no. of Dog (Mixed)	US \$ 1,100/-	Deferred for want of comments from AHD&F.
71	Uma Srinivasan, Chennai 01/53/8/363/AM-14/U-6/IC	7.11.13	01 no. of Dog (Smooth Fox Terrier)	0.74	Deferred for want of comments from

					AHD&F.
74	Harcharan Singh, New Delhi 01/53/8/371/AM-14/H-29/IC	12.11.13	01 no. of Dog (Yorkshireterier)	NIL (being a pet dog)	Deferred for want of comments from AHD&F
76	Hemsweta Mirdha Hooda, New Delhi 01/53/8/378/AM14/H- 30/IC	14.11.13	01 no. of Horse	NIL	Deferred for want of comments from AHD&F.
77	Vanita Malhotra, New Delhi 01/53/8/377/AM-14/V-24/IC	14.11.13	03 nos. of Horses	NIL	Deferred for want of comments from AHD&F.
RT-II (C&PC)					
1	United Phosphorus Ltd., Mumbai 01/53/8/185/AM-14/U-5/IC	18.7.13	10,00000 Kgs of Carbon Tetra Chloride	91.5	Deferred for want of information from the firm sought by C&PC vide letter No.C.II12022/9/2013- Ch.II.
3	MM Aqua Technologies Ltd., Gurgaon 01/53/8/261/AM- 14/M-26/IC	18.9.13	500 MT of PVC Scrap	100.05	Deferred for want of comments from MoEF.
4	Sun Acrylics P Ltd., Mumbai 01/53/8/293/AM-14/S-78/IC	24.9.13	460 MT of Acrylic Plastic Sheet Scrap	138	Deferred for want of comments from MoEF / C&PC.
5	Time Technoplast Ltd., Mumbai 01/53/8/294/AM- 14/T-15/IC	24.9.13	200 MTs of Scrap of Plastics	168.29	Deferred for want of comments from MoEF / C&PC.
6	Jimex International, Kolkata 01/53/8/313/AM-14/J-10/IC	3.10.13	100000 Nos. of Plastic Crates-Second Hand	53.6	Deferred for want of comments from MoEF / C&PC.
7	Shree Ganesh Vyapar Udyog, Mumbai 01/53/8/321/AM-14/S-84/IC	10.10.13	320 MTs of Acrylic Plastic Sheet Scrap	113.6	Deferred for want of comments from MoEF / C&PC.
8	Meghmani Organics Ltd., Ahmedabad 01/53/8/339/AM-14/M-30/IC	23.10.13	1,50,000 Kgs of Carbon Tetra Chloride	23.45	Deferred for want of comments from MoEF and information from the firm sought by C&PC vide letter No.12022/26/2013- Ch.II daed 14.11.13.
9	Hemani Industries Ltd., Mumbai 01/53/8/337/AM-14/H-24/IC	23.10.13	1,04,000 Kgs of Carbon Tetra Chloride	16.26	Deferred for want of comments from

					MoEF and information from the firm sought by C&PC vide letter No.12022/28/2013-Ch.II dated 14.11.13.
10	Gujarat Agrochem Ltd., Mumbai 01/53/162/478/AM-14/G-26/IC	24.10.13	300 MT. of Carbon Tetra Chloride	28.14	Deferred for want of comments from MoEF and information from the firm sought by C&PC vide letter No.12022/27/2013-Ch.II daed 14.11.13.
11	Sudarshan Chemicals Industries Ltd., Pune 01/53/162/481/AM-14/S-87/IC	28.10.13	50 MTs of Barbituric Acid	227.5	Deferred for want of comments from MoEF and information from the firm sought by C&PC vide letter No.17013/21/2013I dated 14.11.13.
12	Bayer Vapi P. Ltd., Gujarat 01/53/8/350/AM-14/B-25/IC	28.10.13	3,00,000 Kgs of Carbon Tetra Chloride	46.65	Deferred for want of comments from MoEF and information from the firm sought by C&PC.vide OM No.17013/22/2013I dated 14.11.13.
13	Gharda Chemicals Ltd., Mumbai 01/53/8/352/AM-14/G-29/IC	29.10.13	300000 Kgs of Carbon Tetra Chloride	46.91	Deferred for want of comments from MoEF and information from the firm sought by . C&PC vide letter No.12022/25/2013-Ch.II dated 14.11.13.
RT-IV (Information Technology)					
1	Indelox Services P Ltd., Bangalore 01/53/8/445/AM13/I-33/IC	10.12.12	6436 Nos. Computer parts	195.42	Deferred for want of information from the firm sought by DIT vide letter No.W-

					50/4/2012-IPEHMD dated 25.7.2013.
3	Amazon Seller Services P Ltd., Bangalore 01/5/38/514/AM13/A-73/IC	30.1.13	11,937 Nos. of Refurbished Kindle Device - E Book Reader	695.13	The rep. of MoEF informed that they have recommended 100 Nos. of E.book Reader subject to re-export. However, she could not provide the copy of the NoC. The Committee decided to defer the case for want of NoC from MOEF and information from the firm sought by DIT vide letter No. 16(5)/2013-IPHW dated 25.7.13.
4	Acer India P. Ltd., Bangalore 01/53/8/90/AM14/A-17/IC	20.5.13	63320 nos of Computer parts	2160.39	Deferred for want of comments from MOEF.
5	Cadensworth India Ltd., Chennai 01/53/8/458/AM13/C-42/IC	14.12.12	142 Nos. of Refurbished Computer Parts	67.3	Deferred for want of comments from MoEF and information from the firm sought by DIT vide their letter No.16(3)/2012-IPHW dated 22.1.13, 25.4.13, & 30.10.13.
IRT - V (STEEL)					
1	Sharp Ferro Alloys Ltd., New Delhi 01/53/8/73/AM14/S-23/IC	10.05.13	20000 MT of Ferro Manganese Slag	1364.16	Deferred for want of comments from MoEF and information from the firm sought by M/o Steel vide letter No.17(3)/2013-RM-I dated 1.7.13.
2	Shyam Sel & Power Ltd., Kolkata 01/53/8/110/AM14/S-34/IC	27.5.13	100000 M.T. of Ferro Manganese Slag .	6735.54	Deferred for want of comments from MoEF & Steel.

3	Shyam Metalsics and Energy Ltd., Kolkata 01/53/8/109/AM14/S-35/IC	27.5.13	100000 M.T. of Ferro Manganese Slag .	6735.54	Deferred for want of comments from MoEF and information from the firm sought by Min. of Steel vide Letter dated 28.6.13.
4	Met Trade India Ltd., Delhi 01/53/8/338/AM-14/M-29/IC	29.10.13	10000 MTs of Aluminium Dross	6255	Deferred for want of comments from MoEF & Steel.
5	Haldia Steels Ltd., Kolkata 01/53/162/510/AM-14/H-27/IC	6.11.13	36000 MTs of Ferro Manganese Slag	3134.88	Deferred for want of comments from MoEF & Steel.
ART-VI (DIPP)					
1	GSEC Green Energy P. Ltd., Ahmedabad 01/53/162/702/AM13/G-21/IC	13.9.12	10,800 MTs of Scrap/used Tyres for Pyrolysis Oil	542.86	Deferred. A separate meeting will be convened to resolve the issue relating to import of rubber scrap required for Pyrolysis Oil
2	William Goodacre & Sons India P. Ltd., Kerala 01/53/162/829/AM13/W- 13/IC	04.10.12	525000 Kgs of Crumb Rubber	230.52	The Committee noted that both DIPP and MOEF have sought information from the firm. The firm has however, not responded despite various reminders. The Committee after due deliberations decided that a self contained Email may be sent to the firm requesting them to provide the information sought by DIPP and MoEF and if no reply is received from the firm within a period of 30 days, the case may be treated as closed.

3	Aditya Petromax P. Ltd, Jodhpur 01/53/8/297/AM13/A-43/IC	14.9.12	12000.00 MT of waste parings and scrap of rubber tyres and powder & Granules for Pyrolysis Oil	600	Deferred. A separate meeting will be convened to resolve the issue relating to import of rubber scrap required for Pyrolysis Oil
4	Kerala Rubber & Reclaims Ltd. Kochi 01/53/162/307/AM13/K-5/IC	22.6.12	2400 M.T of tyre buffing powder & used tyre cutting	171.91	The Committee noted that DIPP has recommended the case whereas MoEF has recommended for closure of the case as the firm has failed to furnish information sought by them despite repeated reminders. The Committee after due deliberations decided that a self contained Email may be sent to the firm requesting them to provide the information sought by DIPP and if no reply is received from the firm within a period of 30 days, the case may be treated as closed.
5	Jai Bajrang Rubber P Ltd., Moga 01/53/162/226/AM13/J-12/IC	30.5.12	500 MTs Rubber Crump / Rubber Buffing Powder	49.02	The Committee noted that the applicant has filed application for import of 500 MTs whereas MOEF vide their OM No. NO.5-15/2012-HSMD dated 15.10.13 has given no objection for 3000 MTs. The representative of

					MoEF stated that she will check from their records as to how this mistake has happened on their part and furnish a revised NoC. The Committee after due deliberations decided to defer the case for want of revised NoC from MoEF and information from the firm sought by DIPP vide letter No.9/22/2012-TSW dated 30.7.2012.
6	Narmada Industries, Raipur 01/53/8/128/AM13/N-7/IC	4.6.12	Scrap Cut Tyres in 2-3 Piece - 6000 MTs for Pyrolysis Oil	531	Deferred. A separate meeting will be convened to resolve the issue relating to import of rubber scrap required for Pyrolysis Oil.
7	Bharti Rubber Overseas, Delhi 01/53/8/480/AM13/B-31/IC	4.1.13	250,000 Kgs of Rejected & Defective Lot of Green Tyres / Cut Green Tyres	70	Deferred for want of information from the firm sought by DIPP vide letter dated 5.2.2013, 8.2.2013, 7.6.2013 and comments from MOEF.
8	RAB Associates, New Delhi 01/53/8/152/AM13/R-11/IC	12.6.12	1500 MTs Cut used rubber tyres / waste, paring and scrap of rubber for Pyrolysis Oil	796.5	Deferred. A separate meeting will be convened to resolve the issue relating to import of rubber scrap required for Pyrolysis Oil
9	Rockdude Clean Tech P Ltd., Mumbai 01/53/162/1244/AM13/R-36/IC	6.2.13	6750 MTs Waste / Scrap Rubber Tyre/	269.99	Deferred. A separate meeting will be

			Tube with or without single / multi cuts for Pyrolysis Oil		convened to resolve the issue relating to import of rubber scrap required for Pyrolysis Oil
10	Royal Carbon Black P Ltd., Mumbai 01/53/162/884/AM13/R-25/IC	representation 19.2.13	40,000 MTs Tyre Scrap (Multiple Cut / Shredded) for Pyrolysis Oil	1716	Deferred. A separate meeting will be convened to resolve the issue relating to import of rubber scrap required for Pyrolysis Oil
11	V.G. Bioenergy, Mumbai 01/53/8/524/AM13/V-18/IC	11.2.13	4500 MTs Old Cut Tyres and Tubes / Rubber Scrap for Pyrolysis Oil	197.46	Deferred. A separate meeting will be convened to resolve the issue relating to import of rubber scrap required for Pyrolysis Oil
12	Sreemrr Eco Green Industries P. Ltd., Hyderabad 01/53/8/111/AM14/S-36/IC	27.5.13	30000 Mts. Of Used Rubber Tyres with cut in bead wire and rubber scrap for Pyrolysis Oil	1848	Deferred. A separate meeting will be convened to resolve the issue relating to import of rubber scrap required for Pyrolysis Oil
13	Green Plus Solutions P. Ltd., Ahmedabad 01/53/8/629/AM13/G-49/IC	28.03.13	1000 MT. Used (Scrap) Rubber Tyre with multiple cut or shredded or bales (without no cut	34.19	Deferred for want of comments from MOEF and DIPP.
14	Roshan Metals, Chennai 01/53/162/108/AM14/R-3/IC	17.5.13	1500 MTs of Drained Lead Battery Scrap	245.92	Deferred for want of comments from DIPP and information from the firm sought by MOEF vide letter dated 4.6.2013 & 12.8.2013.
15	Aditya Pyro Energy P. Ltd., Hyderabad 01/53/8/151/AM-14/A-25/IC	24.06.13	11000 MTs of Used Rubber Tyre Scrap (Multi cut/shredded) for Pyrolysis Oil	274.72	Deferred. A separate meeting will be convened to resolve the issue relating to import of rubber

					scrap required for Pyrolysis Oil
16	K.A. Reclaims, Kerala 01/53/8/220/AM-14/K-15/IC	22.8.13	5000 MTs of Used Pneumatic Tyres	1231	Deferred for want of comments from MoEF.
18	Skylark Office Machines, Chennai 01/53/162/368/AM-14/S-75/IC	17.9.13	2000 units of Used Digital Multifunctional Printers and Copy Machines	320.73	Deferred for want of comments from MoEF.
19	City Office Equipments, Chennai 01/53/162/367/AM-14/C-25/IC	17.9.13	1910 Units of Used Digital Multifunctional Printers and Copy Machines	289.85	Deferred for want of comments from MoEF.
20	Meenakshi Auto Machines, Chennai 01/53/162/371/AM-14/M-25/IC	17.9.13	1450 Units of Digital Multifunctional Printers and Copy Machines	214.42	Deferred for want of comments from MoEF.
21	Eastman Reclamations, Jalandhar 01/53/8/307/AM-14/E-9/IC	3.10.13	2500000 Kgs of Used Tyres with or without & Natural/ Butly Tubes with or without cut	318.5	Deferred for want of comments from MoEF.
22	Rolex Reclaim Pvt. Ltd., Rajkot 01/53/8/356/AM-14/R-20/IC	4.11.13	1000 MTs of Scrap Rubber Tyre & Scrap Rubber Inner Tube	35.94	Deferred for want of comments from MoEF.
23	Met Trade India Ltd., Delhi 01/53/8/372/AM-14/M-33/IC	12.11.13	10,000 MTs of Fully Drained Waste Lead Acid Batteries (Whole or Crushed)	6220	Deferred for want of comments from DIPPP.
25	Radiant Udyog P. Ltd., Nagpur 01/53/8/319/AM-14/R-18/IC	8.10.13	15000 MTs of Used/Scrap Tyre for Tyre Pyrolysis Oil and Carbon Black for Pyrolysis Oil	176.51	Deferred. A separate meeting will be convened to resolve the issue relating to import of rubber scrap required for Pyrolysis Oil
26	Chloride Metal Ltd., Pune 01/53/8/325/AM14/C-30/IC	9.10.13	50,000 MTs Waste Lead Batteries Scrap	331.7	Comments awaited from MOEF. DIPPP vide OM NO.9/39/2013-TSW/1198 date 30.10.13 has not supported the proposal.

PART-VIII (MOEF)						
1.	1	Bhartia Alloys, Nagpur 01/53/162/867/AM13/B-24/IC	15.10.12	160 MTs of Graphite Scrap	66.78	The rep. of MoEF informed that that they have sought information from the firm. However, the firm has not responded despite various reminders. The Committee after due deliberations decided that a self contained Email may be sent to the firm requesting them to provide the information sought by MoEF and if no reply is received from the firm within a period of 30 days, the case may be treated as closed.
PART-IX (MOEF(O))						
	1	Chennai Marine Trading P. Ltd., Chennai 01/53/162/46/AM14/C-7/IC	23.04.13	500 MT of Refrigerant Gas HCFC 142B (Chlorodifluorethane)	379.12	Deferred for want of information from the firm sought by MOEF vide OM No.11/2/2013-OC dated 25.4.13.
	2	Hybrid Coatings, Ernakulam 01/53/8/213/AM-14/H-18/IC	13.8.13	20,000 Kgs of Hydrochlorofluorocarbons (HCFC-141B)	23.47	Deferred for want of information from the firm sought by MOEF Vide OM NO.11/2/2013-PC datd 26.8.13.
	3	BASF India Ltd., Mumbai 01/53/8/297/AM-14/B-23/IC	24.9.13	600 MT of Dichlorofluoroethane (HCFC-141B)	823.86	Deferred for want of information from the firm sought by MOEF vide OM

					No.11/2/2013-OC dated 3.10.13.
RT-X [MOEF(WL)]					
1	Naresh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.11	Sandal wood (AFRICAN)--100 MTs	150	Deferred for want of comments from MOEF(WL).
2	Jagan Nath Prem Nath, Delhi 01/53/8/576/AM12/J-20/IC	10.2.12	55 MTs Sandal Wood	94.32	Deferred for want of comments from MOEF(WL).
3	Arjun Balraj Mehta, New Delhi 01/53/8/91/AM13/A-12/IC	16.5.12	14 Nos. Trophies as detailed in the application	1.73	Deferred for want of NoC from Chief Wildlife Warden of concerned State to be obtained by the applicant.
4	Hipe Developers, Karnataka 01/53/162/216/AM13/H-10/IC	28.5.12	One Tortoiseshall Model Ship of Square Rigged Schooner with Horn Salts, approximately 32 inch Length x 23 inch Height	14.19	Deferred for want of information from the firm sought by MOEF(WL) vide OM NO.3-1/2010/WL-I dated 3.7.12.
5	Yash Impex, Jaipur 01/53/162/1114/AM13/Y-2/IC	20.12.12	300 Kgs of Raw Shells of Mother of Pearls	5	Deferred for want of NoC from Chief Wildlife Warden of concerned State to be obtained by the applicant as advised by. MOEF(WL) vide letter No.3-29/2013/WL-I dated 7.8.13.
6	Kushaldeep Singh Dhillon, Chandigarh 01/53/8/9/AM14/K-1/IC	3.04.13	5 Pcs of Trophies	1.45	Deferred for want of NoC from Chief Wildlife Warden of concerned State to be obtained by the applicant as advised by. MOEF(WL) vide letter No.e-14/2013-WL-I dated 9.5.13.
7	VBL Innovations P. Ltd., Bangalore 01/53/162/137/AM14/V-9/IC	30.5.13	0.63 Kg of Alligator Skin	1.58	Deferred for want of comments from

	8	Kushaldeep Singh Dhillon, Chandigarh 01/53/8/271/AM-14/K-18/IC	17.9.13	01 Pcs of Animal Trophy	0.3	MOEF(WL). Deferred for want of comments from MOEF(WL).
	10	Wave Industries P. Ltd., New Delhi 01/53/8/470/AM-12/W-8/IC	21.12.11	03 nos. of African Handicraft Zebra Skin Rugs	3.15	Deferred for want of comments from MOEF(WL).
	11	A&S Creations, New Delhi 01/53/8/553/AM-13/A-78/IC	28.10.13	07 nos. of Night Vision Binocular (Balance Qty.)	Proportionate Value	Deferred for want of comments from MOEF(WL).
	12	Saif Ali Khan Pataudi, Mumbai 01/53/8/358/AM-14/S-91/IC	4.11.13	03 nos. of Red Deer shoulder mounts as per E-Com application	2.04	Deferred for want of comments from MOEF(WL).
ART-XII (PHARMA)						
i.	6	Chemcon Speciality Chemicals P Ltd., Vadodara 01/53/171/267/AM-14/C-29/IC	7.10.13	1,00,000 Kgs of 1,3 Dichloro-2-Propanol as per EFT application	123.1	Deferred for want of information from the firm sought by D/o Pharma vide OM No.36012/9/2012-PI (Norms) dated 19.11.12.
ART-XIV (P&NG)						
	1	KLJ Resources Ltd., Kolkata 01/53/8/309/AM-13/K-11/IC	18.10.12	3000 Mts of Liquid Paraffins-SL	2052	Deferred for want of information from the firm sought by P&NG vide OM No.P- 19011/20/2012-Sup dated 11.6.13.
	2	Nutec Oil and Energy Pvt. Ltd., Chennai 01/53/162/996/AM-13/N-40/IC	11.07.13	48000 Tons of Used/Waste Rubber Tyres in Shredded/Multi cut/Pressed Bundel	1404.48	Deferred. A separate meeting will be convened to resolve the issue relating to import of rubber scrap required for Pyrolysis Oil
	3	Michelin India Tamilnadu Tyres P. Ltd., Chennai 01/53/8/334/AM-14/M-28/IC	24.10.13	60 MTs of Solane 100- 155 (Solvent)	56.55	Deferred for want of comments from P&NG
	4	Boschs Ltd., Bangalore 01/53/8/305/AM-14/B-24/IC	28.10.13	31,000 Ltrs of Diesel & 20,000 Ltrs of Gasoline	85.64	Deferred for want of comments from P&NG

ART-XVI (MHA)					
1	Galvanisers India, Mumbai 01/53/8/219/AM13/G-15/IC	27.7.12	(i) 2400 Parachut Rocket, (ii) 3600 Hand Flate and (iii) 1200 Orange Smoke	3604	Deferred for want of comments from MHA.
2	DG&IG of Police, Gandhinagar 01/53/162/83/AM13/G-24/IC	04.10.12	Launching Cup for Non Lethal Ammunition, High Ammunition Tear Gas Grenades and 38 mm Launching Cup etc	US\$54,932	Deferred for want of comments from MHA.
3	A. Purender Reddy, Hyderabad 01/53/162/844/AM13/A-50/IC	09.10.12	1 Nos of Revolver		Deferred for want of comments from MHA.
4	Elcome Marine Services P. Ltd., Mumbai 01/53/8/419/AM13/E-30/IC	29.11.12	1 no of MDC-2041(X Band) complete with all accessories	1.56	Deferred for want of comments from MHA.
5	Elcome Marine Services P. Ltd., Mumbai 01/53/8/421/AM13/E-28/IC	29.11.12	3 nos. of MDC-2041(X Band) complete with all accessories	4.7	Deferred for want of comments from MHA.
6	Totem International Ltd., Hyd 01/53/162/1116/AM13/T-35/IC	18.12.12	3 Nos. Night Vision Monocular W / Image Cap	1.06	Deferred for want of comments from MHA.
7	Cosmic Innotech Solutions P Ltd., Hyderabad 01/53/162/1131/AM13/C-44/IC	21.12.12	10 Boxes of Cartridges for arms disrupter and one no. through the Wall Radar	14.15	Deferred for want of comments from MHA.
8	Central Reserve Police Force, New Delhi 01/53/162/29/AM14/C-6/IC	12.04.13	20 Nos of Box of 150 FN 303 impact Projectile	5.13	Deferred for want of comments from MHA.
9	Aman Soon, New Delhi (Hawk View Securities) 01/53/8/507/AM13/H-26/IC	24.1.13	2 Blank Firing Guns and 100 Blank Firing Cartridges	0.11	Deferred for want of comments from MHA.
10	Srijan Systems P Ltd., New Delhi 01/53/8/530/AM13/S-105/IC	11.2.13	24 Pics Signal Pistol	1.02	Deferred for want of comments from MHA.
11	Dy. Inspector General of Police, Anti Terrorism Squad, Ahmedabad 01/53/162/1302/AM13/G-45/IC	11.3.13	500 Nos of Flash & Bang Grenades	35.36	Deferred for want of comments from MHA.
12	A&S Creations, Delhi 01/53/8/553/AM13/A-78/IC	22.2.13	9 Nos. Night Vision Binoculars	1.9	Deferred for want of comments from MHA.
13	Addl. Director General of Police, Chennai 01/53/8/603/AM13/C-59/IC	15.03.13	6 Nos Explosive Vapor Detector Model:Mo-08TVIN with sources	88.20	Deferred for want of comments from MHA.
14	Alpha Design Tech. P. Ltd.,	22.03.13	6 Nos (Corner shot for	19.04	Deferred for want of

	Bangalore 01/53/8/619/AM13/A-87/IC		9mm Pistol (Glock 19/17) each comprising with 11 items)		comments from MHA.
15	Director General of Police, Bhopal 01/53/162/1320/AM13/M-68/IC	14.03.13	1662 Nos Glock 19.9 mm safe action compact pistol set alongwith spare parts	422.42	Deferred for want of comments from MHA.
16	Pahwa Manufacturers, Sitapur 01/53/8/543/AM13/P-42/IC	19.2.13	220,800 Primers & 200,000 Plastic Case without primer	6.69	Deferred for want of comments from MHA.
17	Director General Border Security Force, New Delhi 01/53/8/66/AM14/B-5/IC	06.05.13	41 nos of Spares & Sight of (X-95) Assault	US \$ 238.60	Deferred for want of comments from MHA.
18	Alpha Design Technologies P. Ltd., Bangalore 01/53/8/61/AM14/A-6/IC	03.05.13	02 nos of (Corner Shot) for 9 mm Pistol (Glock 19/17) each comprising with 11 items)	6.23	Deferred for want of comments from MHA.
19	Venus Armoury, Kollam 01/53/162/839/AM13/V-12/IC	8.10.12	16 Nos. of 2nd hand Dist Inject Pistols	4.22	Deferred for want of comments from MHA.
20	Agile Defsys P. Ltd., Chandigarh 01/53/162/98/AM14/A-12/IC	14.5.13	2 nos of Holographic/Reflex sight including mounting arrangement	0.51	Deferred for want of comments from MHA.
21	Neco Defence Systems Ltd., Mumbai 01/53/162/121/AM14/N-7/IC	21.5.13	5 Nos of Night Vision Binoculars	2.42	Deferred for want of comments from MHA.
22	Reliance Industries Ltd., Mumbai 01/53/8/116/AM14/R-8/IC	29.5.13	2 nos of PNG-MXR5A (autogated) light weight, high resolution compact Night Vision Google...	9.38	The Chairman enquired from the representative of MHA that all the requisite documents have already been provided to MHA by the firm. Moreover, IB wing of MHA has given a notice to the applicant regarding beefing up of the security of their refinery. In spite of that, MHA has not furnished their comments. The representative of MHA informed that

					the matter has been referred to IB wing of MHA and their comments are awaited. He also informed that a meeting is being held shortly in MHA and the representative from DGFT at the level of JS will be invited.
23	Technopower International, Mumbai 01/53/162/140/AM14/T-2/IC	31.5.13	1 no. Tough Wall Radar System (ReTwis demo-set Model-Retwiz 4.3 set contains)	1.94	Deferred for want of comments from MHA.
24	Avaana Software & Services Trade, New Delhi 01/53/8/131/AM-14/A-23/IC	13.06.13	500(approx) of mini unmanned aerial Vehicle (UAV) Systems (UAS)	Rs. 250 Crore	Deferred for want of comments from MHA.
25	Surya Telecom P. Ltd., Panchkula 01/53/8/138/AM-14/S-44/IC	17.06.13	01 no Night Vision Monocular & 01 no Night Vision Binocular	2.41	Deferred for want of comments from MHA.
26	Srijan Systems P. Ltd. New Delhi 01/53/8/145/AM-14/S-45/IC	21.06.13	27150 nos of Bird Bomb, 35250 nos Bird Whistler, 34500 nos of RWS Blank Caps.cal.6mm & 14 nos Signal Pistol RG-3 Six shot Launcher, RG-3.	20.1	Deferred for want of comments from MHA.
27	Agile Defsys P. Ltd., Chandigarh 01/53/162/790/AM13/A-45/IC	25.09.12	2 nos of Holographic/Reflex sight	0.38	Deferred for want of comments from MHA.
28	I.G. of Police (Provisioning) Odisha, Cuttack 01/53/162/230/AM-14/O-4/IC	05.07.13	162 nos. of Reflex Sight (Model-RMR04-33 of Trijicon)	58.09	Deferred for want of comments from MHA.
29	CRPF, Delhi 01/5/3162/248/AM14/C-19/IC	15.7.13	40 Nos. MP 5 Conversion Kit, 90 cases cartridges, 40 Nos. safety kit and 40 Nos. Throat Collar	50	Deferred for want of comments from MHA.
30	CRPF, Delhi 01/5/3162/267/AM14/C-18/IC	16.7.13	15 Nos. Minimi Machine Guns 7.62 TR Butt Fixed (Arms and Ammunition)	138.03	Deferred for want of comments from MHA.
31	HQ, SFF, New Delhi	29.7.13	Arms & Amunition	US \$	Deferred for want of

	01/53/8/199/AM-14/S-61/IC			20,710/-	comments from MHA.
32	Sree Bhagavathi Industries, Mumbai 01/53/162/338/AM-14/S-71/IC	23.8.13	01 no. of Bushnell Night Vision Binoculars	US \$ 449/-	Deferred for want of comments from MHA.
34	Master General of Ordnance, New Delhi 01/53/162/257/AM-14/V-15/IC	13.9.13	One Pistolet (Model-1892)	Gift item	Deferred for want of comments from MHA.
35	Vijay Inder Singla, MP (Lok Sabha) 01/53/162/386/AM14/V-18/IC	9.9.13	84 FS Cheetah Beretta .38 Bore Auto Weapon	not given	Deferred for want of comments from MHA.
36	Audo Viso P. Ltd., New Delhi 01/53/8/265/AM-14/A-41/IC	17.9.13	02 Nos. of Night Owl Optics Night Vision Binoculars	0.59	Deferred for want of comments from MHA.
37	IG, SFF, General Staff Branch, Delhi 01/53/8/267/AM-14/S-73/IC	17.9.13	Arms & Ammunition	Euro 2,02,296.82	Deferred for want of comments from MHA.
38	MM Traders, Mumbai 01/53/162/425/AM-14/M-26/IC	25.9.13	12 nos. of Yukon 3x42 Night Vision Binoculars Model 25028 as per E-com application	2.65	Deferred for want of comments from MHA.
39	Director General of Police, Maharashtra Police Mukhayalya, Mumbai 01/53/171/33/AM-14/M-7/IC	29.4.13	11 nos of Arms Disrupter Model Water Jet Disrupter lance, (including 10 nos Cartridges with each WJD lance i.e. 110 nos cartridges) & 11 nos of Cartridges	118.33	Deferred for want of comments from MHA.
40	Director General of Police, Maharashtra Police Mukhayalya, Mumbai 01/53/171/32/AM-14/M-8/IC	29.4.13	1 nos of Arms Disrupter Model Water Jet Disrupter lance 10 nos Cartridges with WJD lance & 1 nos of Cartridges .	10.75	Deferred for want of comments from MHA.
41	Topcon Sokkia India P. Ltd., New Delhi 01/53/8/298/AM-13/T-21/IC	24.9.12	1500 nos of SX, PS, OS, CX, ES, FX, NET MS series of Total Station with built in TS station with built in TS shield option .	4200	Deferred for want of comments from MHA.
42	Reliance Industries Ltd., Mumbai 01/53/8/112/AM14/R-6/IC	28.5.13	1 no of RACON (Radar Responding Beacon) Model Helkeo - SX, Make - Kannad	12.99	Deferred for want of comments from MHA.
43	Reliance Industries Ltd., Mumbai 01/53/8/113/AM14/R-7/IC	29.5.13	One RACON (Responding Beacon)	12.99	Deferred for want of comments from MHA.

			Model Helkeo - SX, Make - Kannad		
44	LNG Security Services P Ltd., New Delhi 01/53/8/323/AM-14/L-3/IC	10.10.13	2000 nos. of Cartridges	70.31	Deferred for want of comments from MHA.
45	Audo Viso P. Ltd., New Delhi 01/53/8/331/AM-14/A-50/IC	14.10.13	02 nos. of Night Owl Optics Night Vision Binocular (Model - NOB5X)	0.6	Deferred for want of comments from MHA.
46	A.M. Industrial Enterprises, New Delhi 01/53/162/485/AM-14/A-53/IC	28.10.13	09 nos. of Bushnell Night Vision Binocular	3.61	Deferred for want of comments from MHA.
47	Haris Gun House, Kanpur 01/53/8/354/AM-14/H-25/IC	30.10.13	2,00,000 Pcs of Empty Cartridges and 2,00,000 Pcs of Primers	10.29	Deferred for want of comments from MHA.
48	Micron Instruments P. Ltd., New Delhi 01/53/8/359/AM-14/M-32/IC	4.11.13	497 nos. of Fuzes	185.06	Deferred for want of comments from MHA.
49	Elcome Marine Services P Ltd., Mumbai 01/53/8/62/AM14/E-3/IC	3.5.13	One MDC 940 Radar complete with all accessories	1.73	Deferred for want of comments from MHA.
RT-XVII(Misc)					
1	G.M. Exports International, Assam 01/53/162/1046/AM13/G-32/IC	04.12.12	750 MT of Rags (others)	56.70	Deferred for want of comments from Min. of Textiles.
2	Hardik International, Panipat 01/53/162/1334/AM14/H-33/IC	19.3.13	65.840 MTs Clothing	3.56	Deferred for want of comments from M/o Textile.
4	Interglobe Aviation Ltd., New Delhi 01/53/8/206/AM-14/I-19/IC	1.8.13	02 nos. of Receiver Navigation & 02 nos. of MMR Receiver	233.51	Deferred for want of comments from DGCA.
5	Albany Molecular Research Hyderabad Research Centre, P Ltd., Hyderabad 01/53/8/108/AM14/A-19/IC	24.5.13	4.50 Kg Deuterium Compound	12.5	Deferred for want of comments from Department of Atomic Energy.
6	BMW India P. Ltd., Gurgaon 01/53/8/218/AM-14/B-14/IC	16.8.13	36975 nos. of Remote Car Keys	408.22	Deferred for want of information from the firm as suggested by DoT.
7	Elcome Marine Services P. Ltd., Mumbai 01/53/8/226/AM-14/E-5/IC	3.9.13	01 no. of Racon Helkeo (sx) Radar responding Beacon complete with all accessories	12.5	Deferred for want of comments from M/o Shipping.

9	Polygenta Technologies Ltd, Mumbai 01/53/162/414/AM-14/P-24/IC	20.9.13	100 MTs of Textile Fabric Trims/Cut Pieces/Chindis/Rags	33	Deferred for want of comments from M/o Textiles
10	Mr. Ashok Rai, Delhi 01/53/8/298/AM-14/A-45/IC	24.9.13	01 no. of 12 Bore Shot Gun Article	3.11	Deferred for want of comments from M/o Youth Affairs & Sports
11	Oscar Enterprises, New Delhi 01/53/8/369/AM-14/O-6/IC	11.11.13	3500 MT of Fresh Ginger	868	Deferred for want of comments from D/o Agriculture & Co- operation.
12	Elcome Marine Services Pvt. Ltd., Navi Mumbai 01/53/8/316/AM-14/E-10/IC	18.10.13	01 no. of DX64S Digital Radar with 24" Radome complete with all accessories	13.13	Deferred for want of comments from M/o Shipping
14	AL-Hadeed MFG & Trading P.Ltd., Chennai 01/53/8/344/AM-14/A-52/IC	23.10.13	400 nos. of GPS Tracker	9.83	Deferred as the matter is being examined by PC-2A to review the import policy regime of Radio Navigation Equipment under ITC(HS) Code 8526 and suitable decision will be taken thereafter.
15	Tokyo Sales Corporation, Delhi 01/53/8/367/AM-14/T-22/IC	7.11.13	1 no. of Vehicle Tracking System, 01 no. Wiring of Vehicle Tracking System, 600 nos. Relay, 300 nos. MIC, 600 nos. SOS	6.84	
16	Progressive Infoways, Delhi 01/53/8/376/AM-14/P-31/IC	12.11.13	5000 pcs. of GPS Tracker	70.24	
17	Shigam Telematics P. Ltd., New Delhi 01/53/8/320/AM-14/S-83/IC	8.10.13	200 nos. of GPS Tracker	7.96	
18	GCC Gujrat Gold Centre P Ltd., Ahmedabad 01/53/8/308/AM14/G-21/IC	30.9.2013	10 MTs Silver Dore Bars	4000	The Committee decided to seek the details of use of permission given to the applicant for import of Gold Dore Bars. It was also decided that all cases relating to import of gold / silver dore bars may be referred to RBI and

					DEA for their comments. Accordingly, this case may also be referred to RBI and DEA for their comments.
19	Kundan Care Products Ltd., Delhi 01/53/8/36/AM14/K-3/IC	16.4.13	50 MTs Gold Dore Bars and 100 MT Silver Dore Bars	1353539	The Committee decided to seek the details of use of permission given to the applicant for import of Gold Dore Bars. It was also decided that all cases relating to import of gold / silver dore bars may be referred to RBI and DEA for their comments. Accordingly, this case may also be referred to RBI and DEA for their comments for considering grant of additional quantity..

3.3 Following one application was Rejected

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
ART-XVIII (MISC)						
1	3	Bayer Crop Science Ltd., Thane 01/53/8/196/AM-14/B-12/IC	22.7.2013	4420 nos. of 7.25 gm of 14 Carat Gold Medal Gift	691.47	Rejected as recommended by RBI vide letter No.720/8.1.02/2013-14 dated 10.10.2013 as import of Medallions has been banned by RBI.

3.3 Following one application was to be examined on file.

Sl.	Case	Name of the firm / File	Date of	Item of Import	CIF Value	Decision
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No.	No.	No.	receipt		(Rs. Lakhs)	
ART-IV (DIT)						
1	2	Jindal Intellicom Ltd., Delhi 01/53/8/450/AM13/J-23/IC	11.12.12	236 Nos. of Computers as detailed in the application	Nil	The Committee noted that the applicant is a 100% EOU registered with Software Technology Park of India (STPI), Noida. They imported computers of Rs.74.51 lakhs and used these computers for export of services. These computers are more than 5 years old. Now, they intend to clear them and use them in their office. They have been given permission for debonding of Capital Goods by STPI for debonding of CG (computers). The Committee after due deliberations decided that the case may be examined on file.

3.4 Following 14 (Fourteen) applications were granted ex-post-facto approval.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
ART-I(AHD&F)						
	17	Kuldeep Singh, Ahmednagar 01/53/162/362/AM-14/K-17/IC	10.9.2013	02 nos. of Dogs/Puppy	2	The Committee decided to accord for Ex-post-facto approval for grant of permission on the recommendations of D/o AHD&F.
	19	Praneetha Chittamuru C/o PV Krishna Reddy, New Delhi 01/53/8/281/AM-14/P-21/IC	16.9.2013	01 no. of Dog	NIL (Pet Dog)	The Committee decided to accord for Ex-post-facto approval for grant of permission on the recommendations of D/o AHD&F.
	25	Sandeep Diwan, Jaipur 01/53/8/288/AM-14/S-77/IC	19.9.2013	03 nos. of Riding Horses	18.48	The Committee decided to accord for Ex-post-facto approval for grant of permission on the recommendations of D/o AHD&F.
	32	Priyanka Chauhan, Bangalore 01/53/8/301/AM- 14/P-25/IC	26.9.2013	01 no. of Dog	1.24	The Committee decided to accord for Ex-post-facto approval for grant of permission on the recommendations of D/o AHD&F.
	33	S.R. Karthik, Krishanagiri DT 01/53/8/302/AM-14/S-82/IC	26.9.2013	01 no. of Dog	1.19	The Committee decided to accord for Ex-post-facto approval for grant of

						permission on the recommendations of D/o AHD&F.
	34	Aishwarya Sekar, Chennai 01/53/8/303/AM-14/A-47/IC	26.9.2013	01 no. of Dog	1.03	The Committee decided to accord for Ex-post-facto approval for grant of permission on the recommendations of D/o AHD&F.
	35	Clement Navin Issac, Chennai 01/53/8/312/AM- 14/C-27/IC	3.10.2013	02 nos. of Dogs	1.91	The Committee decided to accord for Ex-post-facto approval for grant of permission on the recommendations of D/o AHD&F.
	36	Priyanka Chauhan, Bangalore 01/53/8/315/AM- 14/P-26/IC	4.10.2013	02 nos. of Dogs	1.91	The Committee decided to accord for Ex-post-facto approval for grant of permission on the recommendations of D/o AHD&F.
	39	Mrs Indrani Lahiri, Dehradun 01/53/8/317/AM14/I-24/IC	7.10.2013	One Dog	US\$1000	The Committee decided to accord for Ex-post-facto approval for grant of permission on the recommendations of D/o AHD&F.
	40	Mr. Devapriya Lahiri, Dehradun 01/53/8/318/AM14/D-5/IC	7.10.2013	One Dog	US\$900	The Committee decided to accord for Ex-post-facto approval for grant of permission on the recommendations of D/o AHD&F.
11.	41	Gundugutti Gopalkrishna Padmashree, Bangalore 01/53/8/322/AM-14/G-25/IC	9.10.2013	02 nos. of Cats	1.25	The Committee decided to accord for Ex-post-facto approval for grant of permission on the recommendations of D/o AHD&F.
12.	43	Kiran K Jose, Faridabad 01/53/8/329/AM-14/K-22/IC	14.10.2013	01 no. of Dog	0.63	The Committee decided to accord for Ex-post-facto approval for grant of permission on the recommendations of D/o AHD&F.
13.	44	Amit Kaul, Pune 01/53/162/466/AM-14/A-49/IC	15.10.2013	02 nos. of Live Dog/Puppy	0.20	The Committee decided to accord for Ex-post-facto approval for grant of permission on the recommendations of D/o AHD&F.
14.	46	Asmita Dwivedi Paliwal, New Delhi 01/53/8/333/AM-14/A-51/IC	17.10.2013	01 no. of Dog	NIL	The Committee decided to accord for Ex-post-facto approval for grant of permission on the recommendations of D/o AHD&F.

4. Next meeting will be held on 19.12.13 at 10.30 a.m.

5. The meeting ended with a vote of thanks to the Chair.

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